

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 123 of 2020

IN THE MATTER OF:

Ashish Dynaneshwar Mahajan

...Appellant

Versus

Samarth Lifters Pvt. Ltd. & Anr.

...Respondents

For Appellant: Mr. Navneet Gupta, Ms. Shilpa Thakur and Mr. Dhaval Deshpande, Advocates.

For Respondent: Mr. Ankus Kashyap, Ms. Mohini Priya and Mr. Rohit Rajershi, Advocates for IRP.

Mr. Abhijeet Sinha and Ms. Ashly Cherian, Advocates for R – 1.

Mr. Raghav Shankar, Ms. Ekta Bhasin and Ms. Shreya Singh, Advocates for Intervenors.

ORDER

02.03.2020 This matter was called earlier but could not be taken up. Later on there is no time.

List the Appeal in orders category on **16th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)